HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. <u>93 (Mis.)</u>/ II-14-1/2021 Bilaspur, dated **17**th June, 2021

The condition of compulsory RTPCR Test of Registry order no. 65 (Mis.) dated 31.03.2021, is hereby withdrawn with a direction to follow all the instructions regarding Masking, Social Distancing, Sanitization etc. as and when issued by the State/Central Government.

By order of Hon'ble the Acting Chief Justice

Sd/-(**Deepak Kumar Tiwari**) Registrar General

Endt. No. <u>5547</u> / II-14-1/2021

Bilaspur, dated 17th June, 2021

Copy forwarded to: -

- 1. Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice R.C.S., High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

- 13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
- 19. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to upload the same in the website of this High Court,
- 20. Additional Directors (CSJA), High Court of Chhattisgarh, Bilaspur,
- 21. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
- 22. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 23. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
- 24. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 25. All Assistant Registrars/Librarian, High Court of Chhattisgarh, Bilaspur,
- 26. All Section Officers/Court Manager/Private Secretaries/Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
- 27. President, Chhattisgarh High Court Officers/Employees Union, High Court of Chhattisgarh, Bilaspur

for information/necessary action.

(Deepak Kumar Tiwari)

Registrar General